

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

THIRTEENTH REPORT

(Presented on 25.3.1992)

The Business Advisory Committee held a sitting on Wednesday, the 25th March, 1992.

2. The Committee recommend that the Finance Minister²⁷ may reply to the combined debate on the Budget (General) for 1992-93, Demands for Grants on Account (General) for 1992-93 and Supplementary Demands for Grants (General) for 1991-92 at 6 P.M. on Thursday, the 26th March, 1992. Thereafter, relevant Appropriation Bills may be taken up for consideration and disposed of on the same day.

3. The Committee also recommend that the discussion on Demands for Grants (General) for 1992-93 relating to Ministries/Departments may be taken up in the following order and for the time indicated against each:—

(i) Human Resource Development (With emphasis on Women & Child Welfare & Sports)	6 hours
(ii) Rural Development	} 8 hours
(iii) Food	
(iv) Agriculture (With emphasis on Rural Development and Food)	
(v) Commerce	5 hours
(vi) External Affairs	6 hours
(vii) Labour	5 hours
(viii) Water Resources	} 8 hours
(ix) Energy	
(x) Information & Broadcasting	5 hours
(xi) Communications	5 hours
(xii) Home Affairs	6 hours
(xiii) Defence	6 hours

Total 60 hours

4. The Committee further recommend that discussion and voting on Demands for Grants in respect of the Budget (General) for 1992-93 may commence from Tuesday, the 31st March, 1992 and conclude on Wednesday, the 29th April, 1992 and all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants may be put to vote at 6 P.M. on Wednesday, the 29th April, 1992.

5. The Committee also recommend that 10 hours may be allotted for consideration and passing of the Finance Bill, 1992 and the Bill may be taken up for consideration on Thursday, the 30th April, 1992 and passed by Tuesday, the 5th May, 1992.

NEW DELHI;
March 25, 1992

Chaitra 5, 1914 (Saka)

SHIVRAJ V. PATIL,
Chairman,
Business Advisory Committee.